

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO- 2563
ANSWERED ON – 09/03/2026**

Funds Allocated under Samagra Shiksha for Assam

2563. Md. Rakibul Hussain:

Will the Minister of EDUCATION be pleased to state:

(a) whether funds allocated under Samagra Shiksha for Assam were reduced or remained unutilised during the last five years, if so, the details of funds allocated, released and utilized, year-wise;

(b) whether any delays in fund release have affected remedial teaching and infrastructure support in the said State, if so, the details thereof; and

(c) the details of steps taken by the Union Government to ensure timely utilisation of the said funds by the State Government?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRI JAYANT CHAUDHARY)**

(a) to (c): The Department of School Education & Literacy is implementing the Centrally Sponsored Scheme of Samagra Shiksha in partnership with all the States and UTs. Financial assistance is provided to all States and UTs for various components for implementation of the interventions under Samagra Shiksha as per norms. Details of funds allocation, Central share released and fund utilized including State share by State of Assam under Samagra Shiksha for the last five years i.e. from 2020-21 to 2024-25 is given below:

(Rs. in lakhs)

S. No.	Year	Central Allocation	Central Release	Expenditure including State share
1	2020-21	197702.88	159429.09	191024.36
2	2021-22	197702.88	156156.40	180161.40
3	2022-23	251460.08	208086.22	216611.68
4	2023-24	260407.29	181046.93	231395.71
5	2024-25	288347.22	202677.34	270080.52

Under Samagra Shiksha, funds are released to the States/UTs based on the pace of expenditure, receipt of commensurate state share, audited accounts, statement on outstanding advances, up-to date expenditure statement, audited utilization certificate of previous year and furnishing of requisite information as prescribed by Ministry of Finance and the Manual on Financial Management & Procurement of the Scheme. The allocation of central share to States/UTs under Samagra Shiksha are made as per the Annual Work Plan & Budget

(AWP&B) submitted by the State. The proposals are appraised and approved by the Project Approval Board (PAB) in the Ministry in consultation with the respective State/UT Government.

Education is a subject in the concurrent list of the Constitution and majority of the schools and teachers in the country are under the administrative control of the State Governments and UT Administrations. The States/UTs play pivotal role in conceptualization, implementation and realization of such schemes at the grass root level. The NEP, 2020 has laid down the broad framework and finer contours of Education at all levels and facets.

This Department has launched a comprehensive online monitoring system called PRABANDH (Project Appraisal, Budgeting Achievements and Data Handling). The system enables Ministry of Education and States & UTs to monitor the releases and expenditure besides viewing approved outlays and other scheme related information. Regular follow ups and review meetings are held with the States/UTs ensuring an integrated approach for monitoring timely utilization of funds and smooth implementation of the scheme.
